

CENTRAL ELECTRICITY REGULATORY COMMISSION
7th Floor, Core-3, Scope Complex, Lodi Road, New Delhi 110 003
(Tele No.24361051 FAX No.24360010)

No. L-7/25(5)/2003-CERC

New Delhi the 1st April, 2008

PUBLIC NOTICE

**Subject: Draft amendments of the regulations on
terms and conditions of tariff**

The Commission had through a public notice dated 8.2.2008 issued the draft regulations to further amend the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2004 along with an explanatory memorandum, inviting comments/suggestions/objections by 7.3.2008. The amendments were proposed to be effective from 1.4.2008.

2. The Commission has received a number of responses to the draft regulations. It would take some time before the responses of the stakeholders on the proposed amendments to the tariff regulations are examined and a final view on the amendments proposed is taken. Therefore, for the present, the existing tariff regulations will continue to apply.

Sd/-
(K.S. Dhingra)
Chief (Law)